GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:2629
ANSWERED ON:09.12.2014
RECYCLING OF WASTES AND SCRAPS
Devi Smt. Rama;Khaire Shri Chandrakant Bhaurao

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether more than half of the 6.2 metric tonne of wastes and scraps in the country coming from abroad have not been recycled;
- (b) if so, the details thereof;
- (c) the reaction of the Government with respect to its impact on the environment;
- (d) the manner in which the unrecycled wastes and scraps are utilised/disposed of; and
- (e) the details of the corrective steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (e): The Ministry permits the import of wastes and scraps for reuse, recycling and reprocessing purpose only, and no permission for disposal of wastes and scraps in the country has been granted so far.